



**INSURANCE REGULATORY AND DEVELOPMENT  
AUTHORITY OF INDIA (IRDAI)  
Hyderabad**

**CORRIGENDUM TO THE IMPLEMENTATION OF INTRANET PORTAL TENDER**

**Design and Implementation of Intranet portal with Web based content management, Document management, Workflow management and Collaboration capabilities, Dated. 14<sup>th</sup> November 2015.**

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## **1. Introduction**

This document contains the amendments to Tender raised for the design and implementation of intranet portal with web based content management, document management, work flow management and collaboration capabilities, Dated. 14<sup>th</sup> November 2015.

The corrections are made related to Pre-Qualification criteria for participating in the Tender. The following section contains the Summary of the corrections made under the respective heading.

## 2. Summary of Corrections

S. No.	Section and Page No.	Description/Content	Existing condition	Modified condition
1	Section 1 – General Information & Instructions, Page No. 10.	Further Clarification on Eligibility condition for certification required. Sr.No.B.	IT Firms/Systems Integrators capable of providing a turnkey solution including supply of required hardware & software for the proposed solution, implementation & maintenance of the same and posses require certifications ( <b>CMMi Level 3 and above</b> ) and satisfy the eligibility criteria stipulated in this document.	IT Firms/Systems Integrators capable of providing a turnkey solution including supply of required hardware & software for the proposed solution, implement & maintain the same. Also should be a <b>Certified Implementation Partner of the product to be implemented (Platinum / Gold Partner).</b>
2	Section 1 – General Information & Instructions, Page No. 10.	Further Clarification on Eligibility condition for Firm Turnover. Sr.No.C.	Bidder should be a <b>profit making firm</b> and shall have an Average Annual Turnover of at least <b>INR 30 Lakhs</b> in the last three Audited Financial years i.e.) <b>2012-2013; ii) 2013-2014; iii) 2014-2015</b>	Bidder should be a <b>firm</b> having an Average Annual Turnover of at least <b>INR 30 Lakhs</b> in the last three Audited Financial years i.e.) <b>2012-2013; ii) 2013-2014; iii) 2014-2015</b>
3	Section 1 – General Information & Instructions, Page No. 10.	Further Clarification on Documentary proof to be submitted under Sr. No. C, related to Firm Turn Over.	The Bidder shall submit relevant pages of Audited Balance Sheet & Profit Loss account for the last three financial years or certification to this effect showing profit and turnover issued by Company Auditor (Chartered Accountant ) to be submitted	The Bidder shall submit relevant pages of Audited Balance Sheet & Profit Loss account for the last three financial years and turnover issued by Company Auditor (Chartered Accountant ) to be submitted

**THE LAST DATE FOR THE SUBMISSION OF BIDS IS EXTENDED TO 22<sup>ND</sup> JANUARY 2016, BY 3.00 PM**